## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.502/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company		Aryan Mining & Trading Corporation Pvt.Ltd, -Versus- Brahmani River Pellets Ltd. & Ors		
Ur	nder Section	241/242		
SI. No.			Appearing on behalf of	Signature with date
	Anuj Sur Vormilla Cl Ritoban	gh hakvaborty Sankar	Retationer.	Bonkar 11/10/2017
So	makla Achida A	Smolandry )	Sors Rosp-12	71/10/1
	MR. NIRMALY	VOA, ATQUDZAL ASV	For	
	Ms. SMI	A BASU, ADV, TI TIWARI, HOW	respondent no.14215	11/10/1
(	Sachin St Shreya	HULLA 2 For - Singh I mas	respondent 1,3 and 4	Sheeys W/10/13

## ORDER

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

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(Jinan K.R.) Member (J)

(Vijai Pratap Singh)

Member (J)

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